

(iii) there was a demand from the Reserve Bank of India and Government establishments for these machines.

Demolishing of Houses in Delhi

*535. **Shri N. R. Laskar :**

Shri R. Barua :

Shri Liladhar Kotoki :

Will the Minister of **Works, Housing and Urban Development** be pleased to state :

(a) whether it is a fact that the Municipal Corporation of Delhi is demolishing houses in suburban areas of Delhi even though the houses were in existence before the set up of the Municipal Corporation of Delhi;

(b) whether the Municipal Corporation have taken steps to compensate and rehabilitate those people, whose houses have been dilapidated by providing alternative houses/plots;

(c) whether it is also a fact that there is a great anomaly in the Master Plan that certain residential colonies which are in existence for a long time, have been shown as 'Greenfields' in the Master Plan; and

(d) if so, the action being taken by Government to regularise and take out those colonies from the Master Plan and thereby avert a considerable inconvenience to the poor masses?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna). (a) The Municipal Corporation of Delhi is demolishing only the unauthorised buildings constructed without sanction in accordance with the provisions of the Delhi Municipal Corporation Act, 1957.

(b) Houses, which are in a dangerous/dilapidated condition, are demolished by the Corporation after observing the usual formalities and people living in such houses are shifted to transit camps but no accommodation is provided to them on a permanent basis.

(c) and (d). So far cases of two Colonies have come to notice which were shown in the "agricultural green" in the Master Plan for Delhi, and which have been regularised by the Corporation. The Delhi Development Authority has already recommended change in the land use of one Colony and is referring its case to the Government. The case of the other Colony will also be examined in due course.

Inter-State Sales Tax

*536. **Srimati Maimoona Sultan :**
Shri Sarjoo pandey :

Will the Minister of **Finance** be pleased to state :

(a) whether the Inter-State Sales Tax has been increased from July, 1966;

(b) if so, to what extent; and

(c) the reasons therefor?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat) : (a) Yes, Sir.

(b) Subject to certain exceptions, rate of Central sales tax levied on inter-State sales to registered dealers and Government has been increased from 2% to 3% with effect from the 1st July, 1966.

(c) The above increase was effected with a view to augment States' resources to enable them to meet their plan requirements.

Interim Relief to Central Government Employees

*537. **Shri S. M. Banerjee :** Will the Minister of **Finance** be pleased to state :

(a) whether the Central Government employees throughout the country have demanded interim relief till final decision is given by the newly appointed D.A. Commission; and

(b) if so, the reaction of Government thereto?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra :

(a) Representations for grant of interim relief have been received from certain Associations of Government employees.

(b) The Commission on Dearness Allowance has been asked to report on the adequacy of the existing rates of dearness allowance within 3 months. It is expected that their report on this may be available by the end of next month provided cooperation from employees is forthcoming. In view of this there is no proposal being considered separately to grant interim relief.

Irrigation Projects in Third plan

*538. **Shri Surendranath Dwivedy :**

Shri Hem Barua :

Shri Hari Vishnu Kamath :

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether the entire amount provided in the Third Five Year Plan for Medium and Minor Irrigation projects was spent and all projects completed during the plan period;

(b) if not, the reasons therefor;

(c) the States which failed to execute the projects [and whether any amount provided for such projects has been diverted for other unproductive purposes; and

(d) whether any steps are being taken to meet the difficulties of the States that have defaulted in this matter?

The Minister of Planning and Social Welfare (Shri Asoka Mehta):

(a) In the Third Five Year Plan, the amount spent on medium and minor irrigation schemes was Rs. 374 crores against a provision of Rs. 293 crores. On medium irrigation programme the amount spent was Rs. 113 crores against a provision of Rs. 120 crores and on minor irrigation Rs. 261 crores against Rs. 173. The contemplated construction pro-

grammes on most of the continuing schemes were implemented.

(b) The small shortfall of about 6 per cent in the outlay under medium irrigation programme was due to smaller allocations made by the States for this programme.

(c) There was shortfall under medium irrigation in Andhra Pradesh, Assam, Bihar, Gujarat, Jammu & Kashmir, Kerala, Madhya Pradesh, Maharashtra, Rajasthan and West Bengal. Except for Gujarat and marginally for Assam, Jammu & Kashmir and Kerala, the cess under minor irrigation in these States was more than the shortfall under medium irrigation. In Assam, Gujarat, Jammu & Kashmir and Kerala excess under power was considerably more than the shortfall under medium and minor irrigation. No amount was diverted from medium and minor irrigation towards unproductive purposes.

(d) Within the overall constraint of resources, the requirements of medium and minor irrigation programmes will be met to the maximum extent feasible in the Fourth Plan.

Housing Schemes in Kerala

2603. **Shri A. K. Gopalan :** Will the Minister of **Works, Housing and Urban Development** be pleased to state:

(a) whether Government have sanctioned any housing schemes for three towns of Kerala;

(b) if so, which are the towns proposed for the same and the names of schemes sanctioned;

(c) whether the work regarding land acquisition has been completed;

(d) when the schemes are likely to be completed; and

(e) how many houses are going to be constructed in each town under each scheme?